

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
CENTRAL DISTRICT: DELHI.

ORDER

In pursuance to the letter bearing No.1311 Gaz.II/G-8/DM/2019 dated 09-04-2019 of Hon'ble High Court of Delhi, New Delhi, it is ordered that below mentioned Ld. Metropolitan Magistrates shall conduct remand proceedings of under-trials at Central Jail (Tihar), Rohini Jail, & Mandoli Jail, New Delhi on the dates mentioned against their names, in accordance with law:-

Sl. No	Name of Ld. MMs	Day of Duty	Jail Nos. and Jail Name
1	Sh. Siddhrtha Malik, Ld. MM, South East, Saket Courts, Delhi 371-DDA SFS Flats, Pocket-2, Sec-9, Dwarka, New Delhi	09-05-2019	Jail No. 1,3, 8 & 9 Tihar, Jail
2	Ms. Manu Goel Kharb, Ld. MM North, Rohini Courts, Delhi A-148, Sector-19, Opp. St. Marry School, Dwarka, New Delhi	10-05-2019	Jail No. 1,3, 8 & 9 Tihar, Jail
3	Ms. Dhanshree Deka, Ld. MM, South West, Dwarka Courts, Delhi House No. 26-C, Block-C2D, Janakpuri, Delhi-1110058	13-05-2019	Jail No. 1,3, 8 & 9 Tihar, Jail
4	Ms. Upasana Satija, Ld. MM North West, Rohini Courts, Delhi WZ-407C, 2 nd Floor, Janak Park, Hari Nagar, Delhi-64	09-05-2019	Jail No. 2, 4 & 5 Tihar, Jail
5	Sh. Kishore Kumar, Ld. MM, West, Tis Hazari Courts, Delhi 54A Dda MiG Flats, Rahouri Garden, Delhi-110027	10-05-2019	Jail No. 2, 4 & 5 Tihar, Jail
6	Sh. Ravinder Singh-II, Ld. MM, South West, Dwarka Courts, Delhi Flat No. 1303, Sanchar Vihar, CGHS Plat No-15, Sector-4, Dwarka, Delhi	13-05-2019	Jail No. 2, 4 & 5 Tihar, Jail
7	Ms. Paridhi Gupta, Ld. MM, South West, Dwarka Courts, Delhi Flat No. 1064, Plot NO. 4, Rajnigandha Apartment, Sector-10, Dwarka, Delhi	09-05-2019	Jail No. 6 & 7, Tihar Jail
8	Sh. Rohit Gulia, Ld. MM South East, Saket Courts, Delhi House No. 154, Nanda Enclave, Najafgarh, Delhi.	10-05-2019	Jail No. 6 & 7, Tihar Jail
9	Sh. Dharmender Singh, Ld. MM, New Delhi, Patiala House Courts 120D, 3 rd Floor, Sunder Apartment, Sunder Vihar, GH-10, Paschim Vihar, New Delhi	13-05-2019	Jail No. 6 & 7, Tihar Jail
10	Sh. Mayank Mittal, Ld. MM, Shahdara, KKD Courts, Delhi 278-R, U Block, 1 st Floor, Pitampura, Delhi.	09-05-2019	Rohini Jail
11	Sh. Mridul Gupta, Ld. MM, South West, Dwarka Courts, Delhi B301, Judicial Officers Flats, Sector-26, Rohini, Delhi	10-05-2019	Rohini Jail
12	Ms. Niharika Kumar, Ld. MM, North, Rohini Courts, Delhi BU-1, Pitampura Vishakha Enclave, Delhi-110034	13-05-2019	Rohini Jail
13	Ms. Deepti Devesh, Ld. MM, Shahdara, KKD Courts, Delhi Flat No. 605, Judges Residential Complex, KKD Courts, Delhi	09-05-2019	Jail No. 11,12 & 13, Mandoli Jail
14	Sh. Sunil Gupta, Ld. MM, Central, Tis Hazari Courts, Delhi D-14, Saket Courts Residential Complex, Delhi.	10-05-2019	Jail No. 11,12 & 13, Mandoli Jail
15	Ms. Preeti Parewa, Ld. MM, New Delhi, Patiala House Courts, Delhi 98-C, Pocket-B, Mayur Vihar, Phase-II, Delhi	13-05-2019	Jail No. 11,12 & 13, Mandoli Jail
16	Sh. Aashish Gupta, Ld. MM, South East, Saket Courts, Delhi H. No. 111, Model Town East, Sushila College Road, Ghaziabad UP	09-05-2019	Jail No. 14,15 & 16, Mandoli Jail
17	Sh. Vinik Jain, Ld. MM, South, Saket Courts, Delhi 1/6726, East Rohtash Nagar, Shahdara, Delhi-32	10-05-2019	Jail No. 14,15 & 16, Mandoli Jail
18	Ms. Ritu Singh, Ld. MM, East, KKD Courts, Delhi. Flat No. 505, Judges Residential Complex, KKD Courts, Delhi	13-05-2019	Jail No. 14,15 & 16, Mandoli Jail

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Note-01 Vide aforesaid letter, request has been made to depute Ld. MM from 09-05 -2019 to 13-05-2019 (Except 12-05-2019 being Sunday). Hhowever, being second Saturday, the Courts will also remain closed on 11-05-2019 and therefore, no Ld. MM have not has been deputed for that day).

Note-2 If any of the above Ld. MMs happens to be on leave or otherwise not available due to unforeseen exigency, his/her Link Magistrate (as per Link Roster of concerned district) shall hold the Court at concerned Jail on the dates mentioned above.

(Signature)
20/4/19
(ASHU GARG)

Chief Metropolitan Magistrate
Central District, THC, Delhi.

Dated, Delhi the ...20.4.19

No. 3840-3924...CMM/Central/SS/2019

Copy forwarded for information and necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi)
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC,PHC,KKD,Rohini, Dwarka & Saket Courts,Delhi.
06. All the ACMMs/MMs, Central District, Delhi.
07. The Ld. Officers Concerned.
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary (Home) Govt. of NCT of Delhi.
10. The Commissioner of Police, Delhi.
11. The Director, Prosecution with the request to depute Ld. APPs as per rule.
12. Sh. Praveer Ranjan, Special Commissioner of Police, Intelligence & Anti Riot Cell, Delhi Police New Delhi with the request that necessary provision of transport and security for the Ld. Judicial Officers, deputed for duty be made.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officer (Judicial), Judicial Branch, Central District, Delhi with the request to inform the the Ld. Sessions Judges, Central District, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. Central Web-site Committee through LAYER
17. The video Conferencing Room No. 16, Tis Hazari Courts, Delhi
18. Reader to CMM, Central District, Delhi.
19. Office file.

(Signature)
20/4/19
(ASHU GARG)

Chief Metropolitan Magistrate
Central District, THC, Delhi